NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.02.2024

COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

Click here to join VC:

https://nclatvc.webex.com/meet/registrarcourt

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 901 of 2024 in Comp. App. (AT) (Ins) No of 2024	Greater Noida Industrial Development Authority Vs. Pawan Kr. Goyal RP, Swati Health & Education Services Pvt. Ltd.	Pankaj Pandey
2.	I.A. No. 903 of 2024 in Comp. App. (AT) (Ins) No of 2024	Rajesh Khanna & Ors. Vs. Vardhman Infradevelopers Pvt. Ltd.	Milan Singh Negi
3.	I.A. No. 906 of 2024 in Comp. App. (AT) No of 2024	Aanjene Bali Vs. Smt. Asha Bali & Ors.	Rajiv Malik
4.	I.A. No. 918 of 2024 in Comp. App. (AT) (Ins) No of 2024	Aypols Polymers Pvt. Ltd. Vs. Suvama Fibrotech Pvt. Ltd.	CS S. Palanikumar

Copy to: -

1. Notice Board

2.

Website: www.nclat.nic.in

By order -sd/-

Assistant Registrar